

closure resulted mainly due to disurbance in the pattern of import trade of raw cashew nuts.

(d) The total quantity and value of raw cashew annually imported during the last three years is as under :

Year	Imports of raw cashew	
	Quantity	Value
	Tonnes	Rs.
1967-68	1,68,318	2,508 lakhs
1968-69	1,95,528	3,138 „
1969-70 (April to Feb.)	1,42,845	2,396 „

India has been importing raw cashew nuts from Tanzania, Mozambique and Kenya.

(e) The following steps have been taken to ensure smooth working of the cashew factories :

- (i) It has been decided that banks would open letters of credit for 100 per cent of the value of raw cashew nuts imported to India to ensure normal flow of import of raw nuts ;
- (ii) A sub-committee of the Consultative Committee of Parliament for the Ministry of Foreign Trade has been formed to recommend steps to be taken for increasing cashew production with a view to reducing dependence on imported nuts.

SETTING UP OF TANNERY AT JIND WITH BULGARIAN COLLABORATION

6231. **Shri Baburao Patel** : Will the Minister of **Industrial Development, Internal Trade and Company Affairs** be pleased to state :

(a) the salient details of the agreement to set up tannery at Jind in Haryana with Bulgarian collaboration ;

(b) the value and nature of machinery proposed to be imported from Bulgaria for this purpose ;

(c) the number and names of existing tanneries, State-wise, and whether they are indigenous or with foreign collaboration ; and

(d) if so, the extent of foreign collaboration in each tannery ?

The Minister of Industrial Development, Internal Trade and Company Affairs (Shri F. A. Ahmed) : (a) and (b). A proposal to set up a Tannery at Jind in Haryana State with Bulgarian Collaboration submitted to the Government was not found *prima facie* acceptable and the applicant has been advised accordingly. A revised proposal is awaited.

(c) and (d). A Statement showing the number and names of 59 tanneries State-wise borne on the registers of the Directorate General of Technical Development during 1969-70 is laid on the Table of the House. [Placed in Library. See No. LT-3191/70]. Out of these, two units belonging to Messrs Bata Shoe Company Pvt. Ltd., a fully owned subsidiary and Messrs. I. E. C. Ltd., Calcutta with equity participation of the order of Rs. 1.25 lakhs (not exceeding 45½ per cent of the paid up capital) have got foreign collaboration.

Besides, there are quite a large number of small scale and cottage tanning units complete information in respect of which is not available.

SINGLING OUT OF TOP BUSSINESS HOUSES

6232. **Shri Baburao Patel** : Will the Minister of **Industrial Development, Internal Trade and Company Affairs** be pleased to state :

(a) whether it is a fact that 20 top business houses have been debarred from participating in certain industries and manufacturing activities under the new Industrial Licensing Policy ;